

**OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, DHARMANAGAR**

No.F.16(1)-DJ/DMN/2020/ 3749

Dated, Dharmanagar
The 10th day of September, 2021

**Notice Inviting Quotation
for selection of Vendor for Supply and Installation of 7 (seven) nos.
of Antivirus with total security**

Scaled quotations as per the Financial Quotation format (point - D) are hereby invited by the office of the District & Sessions Judge, North Tripura, Dharmanagar for supply and Installation of 7 (seven) nos. of Antivirus with total security in the Court of the District & Sessions Judge, North Tripura, Dharmanagar.

The interested vendor(s) may drop the quotation(s) in the office of the undersigned on or before 30th September, 2021 by 3:30 P.M.

The undersigned reserves the right to reject any or all quotation(s) without assigning any reason.


(G Sarkar)

District & Sessions Judge
North Tripura, Dharmanagar

A. Scope of work

The main objective of this project is to appoint third-party vendor for Supply and Installation of 5 (Five) nos. of Antivirus with total security software in the Court Complex of District & Sessions Judge, North Tripura, Dharmanagar.

B. Terms & Conditions

1. Vendor(s) are requested to Survey the sites physically and to submit the quotations.
2. Amount quoted in the quotation shall be inclusive of all taxes.
3. The quotationer should submit proper documents by mentioning yearly turnover of the company and the yearly turnover should be minimum 1 (One) Lakh.
4. The components /parts used by the vendor should be authentic and original.
5. Taxes (at source) will be deducted as per applicable rules.
6. Quotation shall be submitted by 4:30 pm on or before 30th September, 2021. Any Bid received after the deadline for submission of quotations prescribed, shall be rejected and returned in unopened condition to the Bidder.
7. The Said Quotation shall be opened in the chamber of Ld. District & Sessions Judge on 30th September, 2021 at 5:00 pm in presence of the Quotationers who may desire to be present.
8. The date of Opening of the quotation may, however, be changed if required at the discretion of the Authority with intimation to the Quotationers.
9. Required following document should be accompanied with the tender that is PAN card, Trade License, CST, IGST, GST Registration & clearance, yearly turn-over certificate, under taking regarding acceptance of terms and conditions.
10. Incomplete quotations will be rejected summarily.
11. Any dispute / problem arising in connection with Supply and Install of 7 (seven) nos. of Antivirus with total security software, the decision of the District & Sessions Judge, North Tripura, Dharmanagar shall be final.
12. The undersigned is not bound to accept the lowest rate and may reject all or any of the tender without assigning any reason.
13. The successful quotationer shall have to execute an agreement with the department with certain terms and conditions as and when required.
14. The quotations submitted via email/fax will not be accepted.
15. Details information, if any required, may be obtained from the office of the under signed in this regard.

C. Payment Schedule

Sl.	Milestone	Percentage
1	Submission of Supply and Installation Report	100%

D. Financial Quotation

Sl.	Item Description	Make & Model	Unit	Basic Unit rate (inclusive of all taxes)
1	Antivirus with total security.	-	7	